

to the adoption of the Cease-fire Resolution by the U.S. Security Council on the 22nd October, 1973; and

(b) the reaction of Government to the Cease-fire Resolution and to the latest developments concerning Cease-fire and the implementation of the Resolution 242 of the Security Council passed in November, 1957 by the parties concerned?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Throughout the recent conflict in West Asia, the Government of India were in contact with the Government's of the USA, the USSR, Egypt, Syria and of a number of other countries. Government were aware of the diplomatic and other moves which eventually led to the Cease-fire Resolution No. 338 adopted by the Security Council on 22nd October, 1973.

(b) Government's reaction to the Cease-fire Resolution was made clear in a statement by the Official Spokesman of the Ministry of External Affairs on October 22, 1973, a copy of which is laid on the Table of the House. [Placed in Library. See No. LT-5704/73].

According to our information Israel made territorial gains and strengthened her military position even after the 22nd of October, 1973. Since then a further agreement has been reached on the 11th of November, 1973 between Military Commanders of Egypt and Israel for scrupulously observing the Cease-fire called by the U. N. Security Council.

Government of India are of the view that the full implementation in letter and in spirit of the Resolutions adopted by the U. N. Security Council in October 1973 could lead to a real peace in West Asia.

Master Plan for Rehabilitation of Displaced Persons from East Bengal

731. SHRI TRIDIB CHAUDHURI: Will the Minister of SUPPLY AND REHABILITATION be pleased to refer

to the reply given to Unstarred Question No. 7617 on the 19th April, 1973 regarding Master Plan for rehabilitation of displaced persons and state the decision of Central Government in regard to the Master Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKAT-SWAMY): The proposals are still under consideration.

Distribution of Production at Durgapur Steel Plant

732. SHRI TRIDIB CHAUDHURI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his attention has been drawn to an 'open letter' reported to be addressed to him by the Officers' Association of the Durgapur Steel Project last month (October, 1973) about the recurring disruption of production at the Durgapur Plant and their grievances; and

(b) if so, the reaction of Government to this 'open letter' in the back ground of the present state of affairs at Durgapur?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) A letter dated the 10th October, 1973 has been received from the Officers' Association, Durgapur Steel Plant presenting their view point regarding disruption of production at the plant;

(b) The principal suggestion made in the letter is that there should be a probe into the recent production disruptions and consideration of the need for a joint decision by the Central and State Governments as to the concrete measures required to revitalise the plant. The problems faced by the Plant are well known. The Plant Authorities are giving their full attention to tackling these. All constructive suggestions that would help in this regard are welcome.